

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

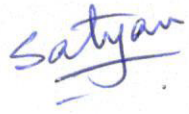

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Hemant Navnithlal Sheth

V/s.

M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 237 of the Companies Act 1956 and 213
of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	SS ISRANI i/g SD ISRANI LAW CHAMBERS	ADV for Resp	
2	A. Sekar	Pcs for petitioner	

Order

TCP No. 85/237/CLB/MB/MAH/2012

Both the sides are directed to file written submissions.

List this matter for hearing on 15.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)